

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-65/1996/ 6510/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 12th November, 2018.

Sub: **Casual Leave .**

Ref:- Your letter No. MACT(S) 1391, dtd. 31.10.2018

Madam,

I am directed to inform you that, your prayer for Casual Leave for 1(one) day i.e. on 30.10.2018 has been accepted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE).

Rohas